

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.M.P. No. 1882 of 2014**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**  
**Through: Video Conferencing**  
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13/26.06.2020: A request has been made on behalf of Mr. Shailesh, learned counsel for the petitioners, to adjourn this case.

Prayer is allowed.

This case is adjourned, to be listed in usual course.

Anu/-

**(ANANDA SEN, J.)**